

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 120 of 2020**

**IN THE MATTER OF:**

**S. Subramanian**

**...Appellant**

**Versus**

**The Registrar of Companies, Chennai**

**...Respondent**

**For Appellant: Mr. Rohit Sharma, Mr. Sandeep and Mr. Harish Malik,  
Advocates.**

**For Respondent: Mr. P.S. Singh, (ROC, Chennai)**

**ORDER**  
**(Virtual Mode)**

**28.09.2020** Parties may file their brief Written Submissions not more than three pages, before next date.

List the Appeal 'For Admission (After Notice)' on **11<sup>th</sup> November, 2020**.

**[Justice A.I.S. Cheema]**  
**Member (Judicial)**

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Kanthi Narahari]**  
**Member (Technical)**